GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:376 ANSWERED ON:27.07.2010 LANGUAGES IN EIGHTH SCHEDULE Meghwal Shri Arjun Ram ;Pakkirappa Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Sitakant Mohapatra Committee looking into the matter of including more languages in the Eighth Schedule of the Constitution, including Rajasthani and Kodava has submitted its report;
- (b) if so, the details thereof; and
- (c) if not, the time by which the Committee is likely to submit its report alongwith the directives issued to the said committee in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): A Committee was set up in September, 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004. The report of the Committee is under consideration in consultation with the concerned departments of the Central Government. No time frame can be fixed for consideration of the demands for inclusion of more languages including Rajasthani and Kodava in the Eighth Schedule.